

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 382**

**TO BE ANSWERED ON THE 15TH SEPTEMBER, 2020/ BHADRAPADA 24,
1942 (SAKA)**

ILLEGAL ACTIVITIES OF ISLAMIC OUTFITS

382. SHRI L.S. TEJASVI SURYA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to take action against Islamic outfits like Jamaat-e-Islami organisation's student wing Student Islamic Organisation (SIO) for its reported alliance with the Turkish Youth Federation (TUGVA), which is infamous for funding radical Islamic terrorism in India;

(b) if so, the details thereof;

(c) whether the Government is considering a ban on political outfits like SDPI, PFI and other such organisations following the incidents in DJ Halli and KG Halli police stations of Bengaluru recently, where many vandals associated with the SDPI assaulted policemen and damaged public property; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (d): As and when required, requisite legal action is taken as per law against those organizations whose activities have a bearing on national security and public order.
